

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4254
TO BE ANSWERED ON 21.03.2018**

RAILWAY PROJECTS

†4254. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) the zone-wise details of the rail projects approved during the last three years and the current year;**
- (b) the zone-wise details of the amount of funds allocated for the said projects and the amount spent in this regard;**
- (c) the zone-wise total number of projects which are lagging behind the scheduled time along with the number of projects which are pending due to financial crunch;**
- (d) whether any committee has been constituted to monitor the implementation of the said projects and find out the reasons for their delay;**
- (e) if so, the details along with the outcome thereof; and**
- (f) the steps taken/being taken by the Railways to generate additional budgetary assistance in this regard and to complete the said projects at the earliest?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 4254 BY SHRI RAMESH CHANDER KAUSHIK TO BE ANSWERED IN LOK SABHA ON 21.03.2018 REGARDING RAILWAY PROJECTS

(a) & (b) : Zone wise detail of projects included in last three years and the current year i.e. 2014-15, 2015-16, 2016-17 & 2017-18 alongwith budget allocated to said project are as given below:

Zonal Railway	Nos. of projects included in Budget in last three years & current year	Amount of Budget allocated in last three year and current year (₹ Cr.)
Central Railway	17	2716
Eastern Railway	3	174
East Central Railway	19	1534
East Coast Railway	11	3141
Northern Railway	17	1231
North Central Railway	19	2010
North Eastern Railway	19	1396
North East Frontier Railway	9	579
North Western Railway	5	549
Southern Railway	7	877
South Central Railway	10	1429
South Eastern Railway	10	1095
South East Central Railway	8	2223
South Western Railway	6	1721
Western Railway	27	1308
West Central Railway	9	1601

(c): Till 2013-14, due to overall limited availability of funds, most of the projects were not progressing satisfactory. Since 2014-15, based on physical progress of projects, last mile connectivity projects and projects for decongesting the existing routes have been given sufficient funds. For this purpose, funds for capacity enhancement projects have been arranged through institutional financing by arranging loan with M/s Life Insurance Corporation of India Limited

for ₹ 1.5 lakh crore for assured funding of viable projects. Further, clearance from various departments of State Government and Central Ministries like acquisitions of land, statutory clearance like forestry and wild life clearances, cutting trees, shifting of services, construction of road over bridges and road under bridges by road maintaining agencies, NOC from State Irrigation Department and Power Corporations etc. Law and order issues like protests against compensation to land losers, public agitation over alignment, extremism and naxalite problems etc., also impact the pace of implementation which are beyond the control of Ministry of Railways.

(d) & (e): To expedite the Railway Projects and to improve coordination with State Government for faster execution, Ministry of Railways had requested the State Governments for nomination of representatives of the States. Majority of the States have nominated their representatives to sort out different of mutual coordination and to monitor progress of Railway Projects in their respective State.

The representative / nominee from States have been holding regular meetings with railway authorities on various issues involving alignment, land acquisition, forestry and wild life clearances, law & order problems, Road Over and Under Bridges, shifting of electrical lines, canal crossings, funding of projects, identification of interested parties etc.

To strengthen the coordination mechanism, Nodal Officers have also been nominated from Zonal Railways for each State with a defined role of coordination with State Government.

In order to streamline information flow during meetings with dignitaries in Ministry of Railways, Nodal Officers in Railway Board for each State / UT have also been nominated to keep the updated status of various Railway related demand and monitoring the progress of various projects issues.

(f): Ministry of Railways have embarked on cooperative federalism by actively involving States in Planning, Development, financing and implementation of Railway projects through formation of State Joint Venture. Besides, States and other stack holders are being invited to participate in Railway projects to ensure expeditious execution through customer funding and cost sharing and/or providing land free of cost for the project. Further, institutional financing by arranging loan with M/s Life Insurance Corporation of India Limited for ₹ 1.5 lakh crore for assured funding of viable projects has increased Railway's capacity for committed fund provision for essential projects.
